

ITEM NO.35

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9073-
9074/2021

THE STATE OF U.P. & ANR.

Petitioner(s)

VERSUS

VIJAY KUMAR @ PYARE LAL ETC.

Respondent(s)

Date : 20-09-2022 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Raghwendra Shukla, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. B. V. Balaram Das, AOR
Ms. Srishti Singh, AOR

For Respondent(s)

Mr. Kartikeya Bhargava, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Petitioner is granted two weeks' time, as final
opportunity, to take fresh steps and/or file fresh particulars
in respect of unserved sole respondent in SLP(Cr1.) No.
9073/2021.

Sole respondent in SLP(Cr1.) No.9074/2021 is granted four
weeks' time for filing counter affidavit.

List on 7.11.2022.

AVANI PAL SINGH
Registrar